

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

STARRED QUESTION NO:385
ANSWERED ON:21.04.2015
SUGARCANE ARREARS
Puttaraju Shri C.S.;Verma Shri Rajesh

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the sugarcane prices has been revised recently and if so, the details thereof;
- (b) whether the sugarcane dues for the current year are likely to exceed the dues during the previous years;
- (c) if so, the details thereof and the remedial steps taken by the Government in this regard indicating the quantum and price of sugarcane procured, prices paid, arrears accumulated and cleared during each of the last three years and the current year, State-wise; and
- (d) whether the Government is mulling over any proposal to pay the cane arrears directly to the farmers and if so, the details thereof?

Answer

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE STARRED QUESTION NO. 385 DUE FOR ANSWER ON 21.4.2015 IN THE LOK SABHA.

(a): Yes, Madam. On the basis of recommendations of Commission for Agricultural Costs and Prices (CACP) and after consultations with concerned State Governments and other stake-holders, the Central Government has revised the Fair and Remunerative Price (FRP) of sugarcane for the sugar season 2015-16 to Rs.230 per quintal linked to a basic recovery of 9.5% with a premium of Rs.2.42 per quintal for every 0.1% increase above that level.

(b)&(c): Crushing for the current sugar season is still going on in many parts of the country. The State-wise dues position is also changing continuously. The cane price arrears for the current sugar season 2014-15 as on 31st March, 2015 are Rs. 19377 crores and for the corresponding period during sugar season 2013-14 were Rs. 18648 crores. The State-wise details of quantum and price of sugarcane procured, prices paid, arrears accumulated and cleared during each of the last three years and the current year are annexed.

Incentive scheme for promotion and marketing of raw sugar production targeted for exports has been extended for current sugar season 2014-15 for a quantity of 14 lakh MT at the rate of Rs.4000 per MT. Remunerative prices have been fixed and the process for procurement of ethanol has been simplified to smoothen the entire ethanol supply chain.

(d): There is no such proposal under consideration of the Government.